

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 28-06-2024 AT
10.30 A.M. THROUGH PHYSICAL HEARING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

IN THE MATTER OF : M/s ST.John Freight Systems Ltd

PETITION NUMBER : CP/759/IB/2018

APPLICATION NUMBER : a) IA(IBC)/1469(CHE)2024
b) IA(IBC)/1470(CHE)2024
c) IA(IBC)/1473(CHE)2024
d) IA(IBC)/359(CHE)2024
e) MA/445/2019
f) IA/1183/IB/2020
g) MA/1270/2019 IN MA/445/2019

V. BATHRI NARAYAN
FOR
S. SATHYANARAYANAN

} For R 19 in
MA/1270/2019

Satya

J

- 1.a. IA(IBC)/1469(CHE)/2024 IN CP/759/IB/2018**
1.b. IA(IBC)/1470(CHE)/2024 IN CP/759/IB/2018
1.c. IA(IBC)/1473(CHE)/2024 IN CP/759/IB/2018
1.d. IA(IBC)/359(CHE)/2024 IN CP/759/IB/2018
1.e. MA/445/2019 IN CP/759/IB/2018
1.f. IA/1183/IB/2020 IN CP/759/IB/2018
1.g. MA/1270/2019 IN MA/445/2019 IN CP/759/IB/2018

ORDER

Ld. Counsel Mr. G. Pranav for the Liquidator. Ld. Counsel Ms. Rupikaa for the Applicant in IA(IBC)/1470(CHE)/2024. Ld. Counsel Mr. V. Bathri Narayan for R-19 in MA/1270/2019.

IA(IBC)/1469(CHE)/2024 and IA(IBC)/1470(CHE)/2024

Applicant is directed to serve copy of the Application on the Respondent and file AOS. Reply be filed within two weeks. Rejoinder, if any, be filed within a week thereafter.

List IA(IBC)/1469(CHE)/2024 and IA(IBC)/1470(CHE)/2024 for hearing on 26.07.2024.

List all other applications for hearing on 18.07.2024.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk